

- (iv) Development of Model Airports at Jaipur, Lucknow, Nagpur, Indore, Vadodara, Hyderabad, Coimbatore, Calicut, Patna, Bhubaneshwar, Guwahati and Imphal at a cost of Rs. 336.63 crores.
- (v) Construction of International passenger Terminal Complex (Phases-III) at Bombay airport at a cost of Rs.105.49 crores.
- (vi) Construction of Domestic Terminal Complex (Phase-II) at Bombay airport at a cost of Rs.126 crores.

[Translation]

Stamp Duties Dues

2902. SHRI VISHWANATH SHARMA : Will the Minister of FINANCE be pleased to state :

(a) the list of persons having as stamp duty of more than one lakh rupees outstanding against their names

in Jhansi District of Uttar Pradesh and since when this stamp duty is outstanding;

(b) whether recovery from persons having heavy stamp duty outstanding against their names is slow as compared to those having small stamp duty against their names;

(c) whether in view of financial crisis in State, there is any scheme to recover the amount with interest on market rates from the persons against whom such duty is outstanding; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) A list of the persons including dates since when dues are outstanding is enclosed as Statement.

(b) No, Sir.

(c) There is no legal provision under which such interest can be levied on the outstanding amount.

(d) Question does not arise.

STATEMENT

List of Persons

Name	Amount Due	Date Since when Outstanding	Recovered	Balance Amount
1. Smt. Garima Jain	Rs.4,84,575	24.9.94	Rs.3,25,000	Rs.1,59,575
2. Smt. Puspa Devi	Rs.4,84,575	24.9.94	Rs.2,34,000	Rs.2,50,575
3. Mr. Anoop Agrawal	Rs.1,00,485	23.8.95	Nil	Rs.1,00,485

[English]

Convenience to Passengers by Private Airlines

2903. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether Air India is planning to enter into a hub and spoke arrangement with private airlines to provide more convenient connections to its passengers from/to various parts of the country;

(b) whether the Government have since examined the feasibility of the proposal;

(c) if so, the decisions taken thereon; and

(d) the measures taken by the Air India to have a serious crackdown on all factors leading to delays including connecting flights?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c). Air India is examining the implications of entering into a Hub and Spoke arrangement with private airlines.

(d) Air India is taking the following steps to reduce delays :

- Daily monitoring of delays.
- Delays caused by non-technical reasons investigated in detail and corrective action taken.
- A punctuality coordination cell established in Bombay.
- Connection delays reduced. In case any flight is delayed beyond one hour, the connecting flight is sent off without further delays.

Seizures of Drugs

2904. SHRI CHANDRESH PATEL : Will the Minister of FINANCE be pleased to state :

(a) the quantity and details of seizure of Hashish and other narcotic drugs in the country during the last two months;

(b) how does it compare to the seizure of last three years;

(c) whether some custom officials and police personnel also found involved in this menace;